

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 3585  
ANSWERED ON APRIL 03, 2023**

**SETTLEMENT OF CLAIMS ON PMAY-CLSS PORTAL**

**NO. 3585. SHRI KANAKAMEDALA RAVINDRA KUMAR:**

**Will the Minister of Housing and Urban Affairs be pleased to state:**

- (a) whether it is a fact that no funds for PMAY-CLSS for MIG are being released from the Ministry after its closing date of 31st January, 2021;
- (b) if so, the list of eligible beneficiaries whose subsidy claims were processed on the PMAY-CLSS portal before the closing date but presently pending at various stages due to non-release of funds by the Ministry;
- (c) whether the Ministry is considering to settle subsidy claims of eligible beneficiaries whose subsidy claims were processed on the PMAY-CLSS portal before the closing date and are presently pending at various stages; and
- (d) if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

(a)&(b): 'Land' and 'Colonisation' are State subjects. Schemes related to housing are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) is supplementing the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since June 25, 2015 to provide pucca house with basic amenities across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS) to provide financial assistance for addressing the housing requirement of eligible beneficiaries of Economically Weaker Section (EWS) / Low Income Group (LIG), as per scheme guidelines, in urban areas. For implementation of CLSS vertical of PMAY-U Mission, Ministry identified three Central Nodal Agencies (CNAs), i.e. National Housing Bank (NHB) and Housing and Urban Development Corporation Ltd. (HUDCO) and State Bank of India (SBI) to channelize the subsidy to the Primary Lending Institutions (PLIs).

Scope of Credit Linked Subsidy Scheme (CLSS) under PMAY-U was extended to include Middle Income Group (MIG) with effect from 01.01.2017 initially for one year and was extended up to 31.03.2021. No funds are being released under CLSS for MIG from Ministry to

any of the CNAs after 31.03.2021. CLSS vertical for EWS/LIG was up to 31.03.2022. Under CLSS, 24.82 lakh beneficiaries including 6.08 lakh from MIG category have, as on 20.03.2023, availed benefits of interest subsidy amounting to ₹58,411 crore.

PMAY-U which was earlier upto 31.03.2022, has since been extended upto 31.12.2024, except CLSS vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

(c)&(d):Based on demands of CNAs, a total of ₹10,820.94 crore has been released to CNAs under CLSS for EWS/LIG during the Financial Year 2022-23. No funds are being released under CLSS for MIG after closure of the scheme i.e 31.03.2021.

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